

Defective Case Register from 2025-02-18 to 2025-02-18

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|--|
| 1 | D-ABLAPL/5216/2025 | MANAS KUMAR CHAND | 2025-02-18 | P.S. no. not correct in para.1 of petition. |
| 2 | D-MATA/6891/2025 | DEBASISH SAMAL | 2025-02-18 | This may be registered as R.F.A |
| 3 | D-ABLAPL/5219/2025 | RAKESH BEHERA | 2025-02-18 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 17 partially neat. 2.Name and address of all the parties not furnished in V.Nama. 3..Petition not correctly addressed to Honorable Court |
| 4 | D-CRLA/4547/2025 | RAMDAS ACHARY | 2025-02-18 | In declaration of appeal and three I .A s occupation of deponent furnished are not correct . |
| 5 | D-ABLAPL/5194/2025 | HEMANTA KUMAR MOHANTA | 2025-02-18 | 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. |
| 6 | D-CRLMC/5120/2025 | AMITAV TRIPATHY | 2025-02-18 | 1. This case related to sexual offences the name of victim and her address deleted from the petition as per the standing order 3/2024 and put up for SR thereafter |
| 7 | D-ABLAPL/5196/2025 | SUKANTA KUMAR NAYAK | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 15 and 16 not neat. |
| 8 | D-CRLMC/5148/2025 | AMITAV TRIPATHY | 2025-02-18 | 1. Page nos. 10 and 19 not legible |
| 9 | D-BLAPL/5248/2025 | SONALI ROUT | 2025-02-18 | Date of FIR not correct in para.2 of petition and date chart. |
| 10 | D-BLAPL/5249/2025 | GOPAL PRASAD JENA | 2025-02-18 | 1. AS per standing or.no.3 dtd. 9-7-2024 , name of the victim / informant shall not be reflected in the petition. 2.Age of the petitioner in rejection order ,not tally with cause title |
| 11 | D-BLAPL/5153/2025 | BISHNU PRASAD PRADHAN | 2025-02-18 | As per Rejection order the no of T.R.Case not tally with Cause Title and Petition. |
| 12 | D-CRLMC/5149/2025 | ASHOK KUMAR SAHOO | 2025-02-18 | 1.Age of the petitioner in cause title not tally with affidavit. |
| 13 | D-CRLMC/5177/2025 | DIPAK KUMAR SAHOO | 2025-02-18 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Petition not correctly addressed to Honorable Court 2.Nomenclature not furnished in V.nama. |
| 14 | D-ABLAPL/5203/2025 | DEBASISH SAMAL | 2025-02-18 | In annexure -1 copy of order not mentioned in index and Book mark. |
| 15 | D-ABLAPL/5244/2025 | ASHOK KUMAR ROUT | 2025-02-18 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 16 | D-CRLMC/5186/2025 | PANCHANAN PANIGRAHI | 2025-02-18 | 17-REFERENCE CERTIFICATE NOT FURNISHED. Case type not correct in reference certificate. |
| 17 | D-CRLMC/5221/2025 | MANAS KUMAR CHAND | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.8 not neat and legible. |
| 18 | D-WP(C)/6781/2025 | SUDEEP KUMAR SARANGI | 2025-02-18 | 1. Paragraph no. not correctly furnished on declaration in the I.A. |
| 19 | D-WP(C)/6796/2025 | BIKRAM CHANDRA GHADEI | 2025-02-18 | 1. In index, serial no not in order 2..Petition not correctly addressed to Honorable Court |
| 20 | D-WP(C)/6779/2025 | SAMEER KUMAR DAS | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 41 and 42 partially neat. |
| 21 | D-WP(C)/6920/2025 | ARUN KUMAR ACHARYA | 2025-02-18 | .Petition not correctly addressed to Honorable Court |

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| 22 | D-BLAPL/5166/2025 | SWAYAMPRAVA DASH | 2025-02-18 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of disp. of not furnished in ref. certificate and BLAPL nO.3514 neither year furnished nor tally with FIR details.2. Date of FIR not correct in synopsis. |
| 23 | D-WP(C)/6797/2025 | BIBHUTI BHUSAN MISHRA | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no 214 and 215 not neat and legible. |
| 24 | D-BLAPL/5169/2025 | AMITAV TRIPATHY | 2025-02-18 | P.S. no. not correct in synopsis and petition.2. Name of the trial court not correctly furnished. |
| 25 | D-WP(C)/6722/2025 | SANGRAM KUMAR SINGH | 2025-02-18 | .Petition not correctly addressed to Honorable Court |
| 26 | D-BLAPL/5173/2025 | DEVASHIS PANDA | 2025-02-18 | Name of the trial court not tally with rejection order. |
| 27 | D-FAO/6277/2025 | G.P.DUTTA | 2025-02-18 | 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 159 days delay |
| 28 | D-BLAPL/5165/2025 | SURYA KANTA PRADHAN | 2025-02-18 | 1. Date of disp. of not reflected in ref. certificate, as per FIR details.2. Name of the trial court pending in cause title, not tally with rejection order |
| 29 | D-ITA/6874/2025 | SUBASH CHANDRA MOHANTY,SR.S.C | 2025-02-18 | 16-PETITION/APPEAL NOT IN TIME Period of Delay 6 days delay |
| 30 | D-BLAPL/5187/2025 | ADITYA PRASAD RATH | 2025-02-18 | Rejection order dated 14/02/2025 is shown in index as 14/0/2025.Provision of law is incorrectly mentioned. |
| 31 | D-WP(C)/6795/2025 | DIPTI RANJAN BHOKTA | 2025-02-18 | 1.I.A. is not page marked.2.I.A. is not correctly addressed to Honorable Court. |
| 32 | D-BLAPL/5189/2025 | ADITYA PRASAD RATH | 2025-02-18 | Provision of Law furnished incorrectly. |
| 33 | D-WP(C)/6712/2025 | SANJIB MOHANTY | 2025-02-18 | Deji Behera, the petitioner No.6, has executed vakaltnama as Deji Pradhan. |
| 34 | D-WP(C)/6814/2025 | KUNAL KUMAR SWAIN | 2025-02-18 | .Subject Code incorrectly Mentioned |
| 35 | D-ABLAPL/1968/2025 | BIJAYA KUMAR BEHERA 1 | 2025-02-18 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular not proper. |
| 36 | D-WA/6934/2025 | SIDHESWAR MALLIK | 2025-02-18 | 1. Period of Delay 07 days delay |
| 37 | D-CRLA/4554/2025 | DURGA PRASAD PATTANAIK | 2025-02-18 | Paragraph -3 of appeal petition (2nd para) it is mentioned section 3(209v) appears to be not correct .2 .In synopsis ,cause title and paragraph -1,prayer of appeal petition,I.A petition ,year not correctly furnished . |
| 38 | D-WP(C)/6818/2025 | BIJAY KUMAR MOHANTY | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court |
| 39 | D-CMP/6954/2025 | BHARAT BHUSAN ROUSTRAY | 2025-02-18 | All Parties mentioned in C.S No 20/2025 of the Court below not made Party in this Case. |
| 40 | D-WP(C)/6592/2025 | ULLASH CHANDRA MOHANTY | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 10 not Legible. |
| 41 | D-WP(C)/6846/2025 | TANMAY MISHRA | 2025-02-18 | Petition not correctly addressed to Honorable Court |
| 42 | D-CRLA/5053/2025 | PRAMOD KUMAR JENA | 2025-02-18 | 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 19 days |
| 43 | D-CRLA/5218/2025 | DEVASHIS PANDA | 2025-02-18 | 16-PETITION/APPEAL NOT IN TIME Period of Delay 01 day |
| 44 | D-CMP/6972/2025 | BANSHIDHAR SATAPATHY | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 45 | D-CMP/6776/2025 | ARABINDA TRIPATHY | 2025-02-18 | Address of op nos 2 to 6 not furnished in cause title. |
| 46 | D-CRLMC/5106/2025 | SHIBANI SHANKAR PRADHAN | 2025-02-18 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. |

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| 47 | D-CRLMC/4462/2025 | PRADEEP KUMAR KUNDU | 2025-02-18 | 14-NOT PROPERLY INDEXED. 1. Annexure-2 in index not correctly page marked. |
| 48 | D-WP(C)/6716/2025 | RAMA KRISHNA NAIK | 2025-02-18 | The name of opp.parties not correctly furnished in index,synopsis,date charts,affidavit and vakaltnama. |
| 49 | D-WP(C)/6803/2025 | BIKRAM CHANDRA GHADEI | 2025-02-18 | 1.Petition not correctly addressed to Honorable Court 2. Mobile and enrollment numbers of all the counsel in vakalatnama not furnished. |
| 50 | D-CRLMC/5073/2025 | SAROJ RANJAN SUBUDHI | 2025-02-18 | 1.This case related to sexual offence the name of the victims parents and their address deleted from the petition as per the standing order 3/2024 and put up for S.R. thereafter |
| 51 | D-CONTC/6628/2025 | ADV. | 2025-02-18 | 1.Date mentioned under annexure-3 not tally with the averment of the contc petition in paragraph no 4 .2. In prayer portion the year of the contc no wrongly mentioned. |
| 52 | D-WP(C)/6709/2025 | SUBRAT MISRA | 2025-02-18 | In Affidavit the age of the petitioner seems to be wrong |
| 53 | D-CRLA/4526/2025 | DIPTI RANJAN MOHAPATRA | 2025-02-18 | Provision of Law Not correctly furnished 2. Code Indicated but not correct . 3.Page -31 of annexure -1 is twice marked . 4. G .R case is 8/2009 but in paragraph -1 of appeal petition it is mentioned 08 /2008 . |
| 54 | D-WP(C)/6785/2025 | DIPTI RANJAN BHOKTA | 2025-02-18 | I.A. is not correctly addressed to Honorable court |
| 55 | D-CMP/6868/2025 | MANOJ KUMAR PANDA | 2025-02-18 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Copy of annex. 4 not filed. |
| 56 | D-WP(C)/6753/2025 | SNIGDHA BEHERA | 2025-02-18 | 1.The name of the petitioners in index synopsis date charts affidavit of writ petition and I.A. not correctly furnished.2.I.A. is not page marked.3..Petitioner No.2 has not executed vakaltnama.4.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished |
| 57 | D-BLAPL/5209/2025 | DURGADATTA MOHAPATRA | 2025-02-18 | Nomenclature not furnished in V.Nama. |
| 58 | D-WP(C)/6810/2025 | DIPTI RANJAN BHOKTA | 2025-02-18 | 1. I.A. petition not correctly addressed to the Honorable court. 2. Provision of law not correctly furnished in the I.A.petition. |
| 59 | D-MACA/5967/2025 | JEEVANJYOTI MOHANTY | 2025-02-18 | page nos-4 to 12 not properly visible |
| 60 | D-BLAPL/5224/2025 | MANAS KUMAR CHAND | 2025-02-18 | Name of the trial court not correct ,as per rejection order. |
| 61 | D-WP(C)/6764/2025 | SHARMISTHA SAMAL | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 62 | D-CRLA/4584/2025 | PRAHALLAD SAHU | 2025-02-18 | Code Indicated but not correct |
| 63 | D-CMP/6855/2025 | MANOJ KUMAR PANDA | 2025-02-18 | Status of sole op in court below not furnished in cause title. |
| 64 | D-ABLAPL/5229/2025 | ASHOK KUMAR ROUT | 2025-02-18 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 65 | D-RPFAM/6837/2025 | DR. BINODA KUMAR MISHRA | 2025-02-18 | The correct nomenclature is WP(C) |
| 66 | D-BLAPL/5061/2025 | SAROJ KUMAR ROUSTRAY | 2025-02-18 | 8-CAUSE TITLE NOT IN ORDER. P.S.Case name and no not mentioned in Cause Title. |
| 67 | D-MACA/6739/2025 | PRASANTA KUMAR MAHALI | 2025-02-18 | Period of Delay 246 days |
| 68 | D-ABLAPL/5126/2025 | BIBHUTI BHUSAN MISHRA | 2025-02-18 | Name of informant / victim should not be mentioned as per standing order. Put up for further SR. |
| 69 | D-ABLAPL/5119/2025 | BADAL KUMAR BEHERA | 2025-02-18 | 14-NOT PROPERLY INDEXED. 1. Page 25 not page marked. 2..Petition not correctly addressed to Honorable Court |
| 70 | D-WP(C)/6791/2025 | BIKRAM CHANDRA GHADEI | 2025-02-18 | .Petition not correctly addressed to Honorable Court |
| 71 | D-TRP(C)/6532/2025 | BISWAJIT NAYAK | 2025-02-18 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| | | | | Name in capital letter with enrollment number of the filing Adv. not furnished in the petition. |
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| 72 | D-WP(C)/6721/2025 | PRADEEP KUMAR KHUNTIA | 2025-02-18 | Authorization with regard to swear the affidavit on behalf of other petitioners not furnished |
| 73 | D-CONTC/6580/2025 | ADV. | 2025-02-18 | Address to honorable court is not proper |
| 74 | D-ABLAPL/5140/2025 | DEEPAK KU SAHOO | 2025-02-18 | Sl. no. 7 to 12 not found in annex.1. |
| 75 | D-ABLAPL/5161/2025 | SAROJ KUMAR MISHRA | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 to 14 not neat and legible. |
| 76 | D-CONTC/6609/2025 | ADV. | 2025-02-18 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 77 | D-CONTC/6625/2025 | ADV. | 2025-02-18 | 1.Period of Delay 299 DAYS. 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT2.REFERENCE CERTIFICATE NOT MADE |
| 78 | D-ABLAPL/5141/2025 | DEEPAK KU SAHOO | 2025-02-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the deponent in sl.1 of affidavit not tally with declaration. |
| 79 | D-ABLAPL/5168/2025 | SOUMYA MISHRA | 2025-02-18 | .Petition not correctly addressed to Honorable Court |
| 80 | D-ABLAPL/5158/2025 | SATYAPADA SHARMA | 2025-02-18 | As per index FIR Dtd. 9-2-2025 and para.1 of petition, not tally in annex. 1. |
| 81 | D-ABLAPL/5170/2025 | CHITTA RANJAN LENKA | 2025-02-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration. |
| 82 | D-WP(C)/6861/2025 | DIPTI RANJAN BHOKTA | 2025-02-18 | 1. I.A. petition not correctly addressed to the Honorable court. 2.Provision of law not correctly furnished in the I.A. petition.3.Petition not correctly addressed to Honorable Court |
| 83 | D-ABLAPL/4853/2025 | BIKASH KUMAR PRADHAN | 2025-02-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Provision of Law not correctly furnished. |
| 84 | D-WA/6760/2025 | DEBENDRA MOHANTA | 2025-02-18 | Page No. 179 Annexure not remark. |
| 85 | D-ABLAPL/5142/2025 | DEEPAK KU SAHOO | 2025-02-18 | 1.As per FIR details , date of disp.of not furnished in ref. certificate. 2.Annex.2 not reflected in the petition , as per index. 3. Two Dist. furnished in cause title, in address of the petitioner. |
| 86 | D-BLAPL/5175/2025 | DEVASHIS PANDA | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 10 and 11 not neat and legible. |
| 87 | D-BLAPL/5258/2025 | BIBHU PRASAD CHHUALSINGH | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 and 13 not legible. |
| 88 | D-WP(C)/6794/2025 | SAROJ KUMAR PADHI | 2025-02-18 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no 3 not signed in the vakalatnama but the father of the petitioner no3 signed in the vakalatnama. 2.2.In index, serial no not in order. |
| 89 | D-BLAPL/5235/2025 | ASHOK DAS | 2025-02-18 | 1. As per standing order No. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition. Put up for further S.R. |
| 90 | D-ABLAPL/5167/2025 | SUVASHISH PATTANAIAK | 2025-02-18 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 91 | D-WP(C)/6816/2025 | UMA CHARAN MISHRA | 2025-02-18 | Prayer is not proper . |
| 92 | D-BLAPL/5215/2025 | MANAS KUMAR CHAND | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 partly neat. |
| 93 | D-CRLA/4946/2025 | JNANINDRA PANI | 2025-02-18 | In prayer of appeal p .s case wrongly furnished . |
| 94 | D-BLAPL/5095/2025 | PARTHA SARATHI DAS | 2025-02-18 | 1. As per Index, Annexure-2 not described in the petition. |
| 95 | D-CRLREV/5021/2025 | DEBASIS PANIGRAHI | 2025-02-18 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| | | | | Good ground certificate nor Being aggrieved paragraph not there(ii)May be regd. as criminal misc. |
| 96 | D-BLAPL/5151/2025 | ASUTOSH TRIPATHY | 2025-02-18 | 1 .BLAPL number mentioned in the index and petition under annex.3 not tally to annex.3 as annexed. 2 ..Petition not correctly addressed to Honorable Court |
| 97 | D-WP(C)/6777/2025 | RAMAKANTA DAS | 2025-02-18 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat. 2..Petition not correctly addressed to Honorable Court |
| 98 | D-CRLMC/5156/2025 | SHIBANI SHANKAR PRADHAN | 2025-02-18 | .Petition not correctly addressed to Honorable Court |
| 99 | D-CRLA/5046/2025 | DURGAPRASAD SANGRAMJIT MALLICK | 2025-02-18 | Name of appellant no.2 be reconciled as per trial court judgment |
| 100 | D-CRLA/4525/2025 | TUSARKANTI PRAHARAJ | 2025-02-18 | 3-AUTHENTICATION FEE IS DEFICIENT. 1.AU Fee RS 28 .05 not paid 2. Case and I .A s are not properly addressed toHonble court. 3.Page -48 in the l.c judgement not page marked . 4.Page -59 is not neat copy and oriya undertaking not furnished . In paragraph -3 of appeal petition prosecution case in nutshell indicated twice . |
| 101 | D-ABLAPL/5098/2025 | KARUNAKAR NAYAK | 2025-02-18 | 1. Age of Deponent is not furnished in the Affidavit. 2. Age and father name of petitioner is not mentioned in the V Nama. |
| 102 | D-CONTC/6496/2025 | SHASHANKA SHEKHAR PATRA | 2025-02-18 | Age of deponent be reconciled as per age given on cause title. |
| 103 | D-BLAPL/5079/2025 | KARUNAKAR GAYA | 2025-02-18 | Date of rejection order not correct in index. |
| 104 | D-MACA/6257/2025 | PRAKASH KUMAR MOHANTY | 2025-02-18 | 16-PETITION/APEAL NOT IN TIME 1.Period of Delay 45 days 2.Date of judgement not correct in index |
| 105 | D-BLAPL/5081/2025 | BISWA CHANDAN MOHANTY | 2025-02-18 | page no.80 not found .2. Age of the petitioner in cause title not tally with rej. order and power. |
| 106 | D-BLAPL/5108/2025 | BIDYADHAR PANDA | 2025-02-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl.no.1 to the affidavit not proper. |
| 107 | D-ABLAPL/5096/2025 | PURNA CHANDRA DAS | 2025-02-18 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of Deponent is not furnished in the affidavit. |
| 108 | D-BLAPL/5085/2025 | AJAYA KUMAR PRADHAN | 2025-02-18 | Date of rej. order not correct in index. |
| 109 | D-CONTC/6601/2025 | BHARAT JALLI | 2025-02-18 | REFERENCE CERTIFICATE NOT MADE |
| 110 | D-WA/6751/2025 | SATYAJIT PATTANAIK | 2025-02-18 | 1. Period of Delay 27 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed. |
| 111 | D-CRLREV/5086/2025 | JUDHISTHIR SAHOO | 2025-02-18 | Being aggrieved and prayer may stick to one date to one date |
| 112 | D-CONTC/6606/2025 | BHARAT JALLI | 2025-02-18 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 113 | D-CONTC/6585/2025 | PRASANNA KUMAR PANDA | 2025-02-18 | IN PAGE NOS. 2 AND 3, OPP.SHOULD BE SL. NOS.2. NOT PROPERLY ADDRESS TO THE HONBLE COURT. |
| 114 | D-CMP/6755/2025 | NIRANJAN SINGH (1) | 2025-02-18 | Averment No-1 not available Averment No-2 Partly available under Annexure -6 |
| 115 | D-CONTC/6605/2025 | BHARAT JALLI | 2025-02-18 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 116 | D-CONTC/6598/2025 | BHARAT JALLI | 2025-02-18 | PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED .2. REFERENCE CERTIFICATE NOT MADE |
| 117 | D-BLAPL/5163/2025 | DIPTIREKHA NANDA | 2025-02-18 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of advocate not in capital letter in Vnama. |
| 118 | D-WP(C)/6584/2025 | ULLASH CHANDRA MOHANTY | 2025-02-18 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 10 and 11 not Legible |
| 119 | D-BLAPL/5164/2025 | CHITTA RANJAN SAHU | 2025-02-18 | Page marking wrong in Book mark.Name of informant should not be mentioned as per standing order.Put up for further SR |

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| 120 | D- CONTC/6699/2025 | KRISHNA CHANDRA SAHU | 2025-02- 18 | Court fee of Rs.2/- not paid in vakalatnama. |
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DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 18-02-2025 (CASES FILED BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/ Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|--|---|
| 1 | MACA/1052/2006 | MACA/1052/2006 | M/S. | OTHERS. COURT FEE PAYABLE NOT FURNISHED IN CROSS OBJECTION 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |